

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Devinder Singh, JA EC 88843056	JA/Reader in the Court of Sh. Shankar Narayanan, Ld. ASJ-01 (POCSO), North-East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court)-02, North-East District, Karkardooma Courts, Delhi.
2.	Ms. Asha Bisht, JA EC 99165725	JA/Ahlmad in the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court)-02, North-East District, Karkardooma Courts, Delhi.	JA/Reader in the Court of Sh. Shankar Narayanan, Ld. ASJ-01 (POCSO), North-East District, Karkardooma Courts, Delhi.
3	Ms. Meenakshi Mamgain, JA EC 17191206	JA/Asstt Ahlmad in the Court of Ms. Sonam Singh-I, Ld. SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.	JA in Administration Branch, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Anurag Dwivedi, JJA EC 16441169	JJA in the Judicial Branch, North-East District, Karkardooma Courts, Delhi.	JJA/Asstt Ahlmad in the Court of Ms. Sonam Singh-I, Ld. SCJ-cum-RC, North-East District, Karkardooma Courts, Delhi.

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Sh. Rajul Kumar Singh, Sr.JA/Branch Incharge, EC 13387, is hereby directed to also look after the work of Litigation Branch and LAC Branch of North-East District, as Branch Incharge-cum-Dealing Assistant, in addition to the work already assigned to him, till further orders. (since Sh. Saritosh Kumar, JA, EC 87895652 is going to stand relieved in view of his VRS of 21.09.2023).

(3) Ms. Meenakshi Mamgain, JA, EC 17191206, shall look after the work of Dealing Assistant of Judicial Branch, NE District, Karkardooma Courts in addition to the work already assigned to her, till further orders.

(4) Sh. Vivek Choudhary, JJA, EC 33300313, posted in Judicial Branch shall also look after the work of Dealing Assistant of Vigilance Branch, NE, KKD Courts in addition to the work already assigned to him, till further orders.

(5) Sh. Hitesh Saini, JA, EC 69279152, posted in Accounts Branch, shall look after the work of Leave Section, NE District, Karkardooma Courts in addition to the work already assigned to him, as and when concerned Dealing happens to be on leave/unavailable, till further orders.

(6) Ms. Upasana Chawla, JA, EC 18644539, shall look after the work of Dealing Assistant of Litigation Branch & LAC Branch, NE District, Karkardooma Courts in addition to the work already assigned to her, till further orders, as and when concerned Dealing happens to be on leave / unavailable, till further orders.

(7) Ms Sapna Jain, JA/Asstt Ahlmad, EC 33964974 posted in the court of Sh. Kapil Kumar, Ld. ADJ-01, NE, KKD, is now directed to perform duty regularly after lunch as Asstt. Ahlmad in the C/o of Ms. Manu Vedwan, Ld. ADJ-02, NE District, KKD Courts, in addition to the work already assigned to her, till further orders.

(8) Sh. Anurag Dwivedi, JJA, EC 16441169, is directed to perform duty regularly after lunch as Asstt. Ahlmad in the C/o of Sh. Sujit Saurabh, Ld. JSCC-ASCJ-GJ, NE District, KKD Courts, in addition to the work already assigned to him, till further orders.

(9) Transfer Officials shall handover the charge of all the Court Records in their custody along with computer hardware and other peripherals, if any before relinquishing their duties at their respective transferor station.


19-09-2023


(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 6751-6764 /P&T/Admn./NE/KKD/2023

Dated 19 SEP 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


19-09-2023

Principal District & Sessions Judge
NE District, KKD Courts, Delhi